

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 48 OF 2016

&

APPEAL NO. 316 OF 2016 & IA NO. 656 OF 2016

Dated: 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 48 OF 2016

In the matter of :

Jharkhand Bijli Vitran Nigam Ltd. ...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for Appellant(s) : Mr. Himanshu Shekhar
Mr. Navin Kumar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

**APPEAL NO. 316 OF 2016 &
IA NO. 656 OF 2016**

In the matter of :

Singhbhum Chamber of Commerce & Industries ...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for Appellant(s) :

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1
Mr. Himanshu Shekhar
Mr. Navin Kumar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R.2

ORDER

It is represented that pleadings are complete in these matters.
List these matters for hearing on **26.04.2017.**

(I. J. Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson